

for implementation of the programme in 16 districts. As the implementing agencies were having difficulty in utilising the amount during the financial year 1977-78, the time limit for utilisation of funds was extended upto 31-12-1978. Out of the total amount released in 1977-78, an expenditure of Rs. 180 lakhs had been reported utilised upto end of October, 1978 by the implementing agencies on the approved schemes. At the end of October, 1978, 64970 beneficiaries had been reported covered under the Programme.

(b) Four implementing agencies, namely these for Kutch (Gujarat), Tumkur (Karnataka), Puri (Orissa) and Bankura (West Bengal) districts had reported 2,35,236 mandays of employment generated through the programme upto October 1978. The other agencies had not reported the employment generated.

#### Award in Memory of Chopra Children

2094. SHRI [MADHAVRAO SCINDIA : Will the Minister of EDUCATION, SOCIAL AND WELFARE be pleased to state :

(a) whether a proposal for institution of an award in the memory of Chopra Children murdered in Delhi during August, 1978, is under consideration of the Government ;

(b) if so, whether it is also a fact that Government have submitted the proposal to UNICEF; and

(c) if so, reaction of UNICEF thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI) (a) No, Sir.

(b) No, Sir.

(c) Question does not arise.

#### Committee to Examine Baweja Committee Recommendations

2095. DR. P. V. PERIASAMY : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :

(a) whether the empowered committee to examine the recommendations of Baweja Committee has submitted to its

proposals for improving the functioning of D.D.A.

(b) if so, the particulars of the proposals; and

(c) the time-frame laid for implementation ?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) : (a) Yes, Sir.

(b) and (c) : The proposals are before the Government and a decision is yet to be taken.

#### धान तथा मोटे घनाजों के समर्थन मूल्य के पुनरोक्षण का प्रस्ताव

2096. श्री जनेश्वर मिश्र : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार द्वारा धान और मोटे घनाजों के लिए नियत 85 रुपए प्रति कि्वटल का समर्थन मूल्य इन जिनसों के लागत मूल्य से कम है ;

(ख) क्या सरकार को इस बारे में किसानों से कोई शिकायत भी प्राप्त हुए हैं ; और

(ग) यदि हां, तो क्या सरकार अपने उक्त निर्णय पर पुनर्विचार करने का तत्पर है ?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री भानुप्रताप सिंह) : (क) वसूली मूल्यों के बारे में सिफारिश करते समय, धायोग के